

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

...
C.P. /55 of 1994 IN
O.A.1431 of 1987

(28)

Dated New Delhi, this the 4th day of July, 1994

Hon'ble Mr Justice S. K. Dhaon, Acting Chairman
Hon'ble Mr B. K. Singh, Member (A)

Shri S. K. Chaudhury
S/o Shri Raghbir Dass
R/o C-199, West Patel Nagar
NEW DELHI-110008

... Petitioner

By Advocate: Shri M. K. Gupta

VERSUS

Dr S. P. Aggarwal
Medical Superintendent
Dr Ram Manohar Lohia Hospital
NEW DELHI-110001

... Respondent

By Advocate: None.

O R D E R
(Oral)

Mr Justice S. K. Dhaon

The learned counsel for the petitioner,
Shri M. K. Gupta states that during the pendency
of the application, the orders in judgement in
O.A.1431/87 decided on 8.2.93, have been complied
with. Accordingly, the C.P. is dismissed.
Notice issued to the respondents stands discharged.

No costs.

(B. K. Singh)
Member (A)

(S. K. Dhaon)
Acting Chairman

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